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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP(IB) No.69/BB/2018	For compliance of office objections Raised by registry	A R Ramsbra mania Raja PCA	Rule 7 of I&B	M/s Shantha Projects Limited	5	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1. DEEPAK & Arul Kumar.H
9845109194
(For state Bank of India)

RESPONDENT



2. S. PEER MOHAMED
ADVOCATE
9350970806
(For petitioner)

PETITIONER



ORDER

Counsel Peer Mohamed filed 'Vakalath' for corporate applicant. Shri Deepak, Advocate filed 'Vakalath' for Financial creditor/State Bank of India. Counsel for corporate applicant reported that he has filed the compliance Memo. in the Registry. Counsel is also directed to submit the list of creditors of the corporate applicants so as to enable the Tribunal to order notice to other creditors if any. For filing objection on behalf of Financial Creditor/SBI and for furnishing the list of creditors list it on 10.04.2018.


MEMBER (T)


MEMBER (J)